

**PRESENTATION OF THE REPORT OF  
THE JOINT COMMITTEE OF THE  
HOUSE ON THE PREVENTION OF  
FOOD ADULTERATION (AMEND-  
MENT) BILL, 1974**

SHRI TRILOKI SINGH (Uttar Pradesh):  
Sir, I beg to present the Report of the Joint  
Committee of the Houses on the Bill further  
to amend the Prevention of Food Adultera ion  
Act, 1954.

**EVDDENCE TENDERED BEFORE  
THE JOINT COMMITTEE OF THE  
HOUSES ON THE PREVENTION OF  
FOOD ADULTERATION (AMEND-  
MENT) BILL, 1974**

SHRI TRILOKI SINGH (Uttar Pradesh):  
Sir, I beg to lay on the Table a copy of the  
evidence tendered before the Joint Committee  
of the Houses on the Bill further to amend the  
Prevention of Food Adulteration Act, 1954.

MR. CHAIRMAN: The House stands  
adjourned till 11 A.M. on Tuesday, the 6th  
January, 1976.

The House then adjourned at  
twenty-six minutes past twelve of  
the clock till eleven of the clock on  
Tuesday, the 6th January, 1976.